National Company Law Tribunal Allahabad Bench

CPNO. 161 | ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: MIS Gale Insulance & Financial Advisent 24d section of the companies ACT/1 & B CODE: 252 of the companies Act of 2013

SI. I	NO. Name	Designation	Representation	Signature
<u>1.</u>	Houley kours	PCS	Gale insurance	
<u>2.</u>	Tarin	PCS	Gale insurance	Marshall.
3.	Knishna Der Vyer	Adv.	ROC	Of

CP NO.161/ALD/2017

Sh. Manish Kumar, Advocate for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the respondent ROC, Kanpur.

The learned CGSC seeks further time to file comments/objections, if any, to the present petition. Hence, the time is granted. The petitioner is directed to serve a spare copy of the petition to the Ld. CGSC for expediting the comments/reply of the ROC and to serve an advance copy thereof to the petitioner.

The matter to be listed on 9th February, 2018.

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)